NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/204/2016

NAME OF THE PETITIONER(S)

: Alagurajan

NAME OF THE RESPONDENT(S)

: Cheran Hotels Private Limited and 8 Others

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. KANNAN P.T. FOR MIS. FOXHANDAL & ASSOCIATES. ADVOCATE FOR RESPONDENTS NO. 1-3, 889.

2. K.RAMASAMY &

G.V. MOHAN KUMAL

Counsel for Ropertent No. 7

3. Cibi Vishav Candon & Kumar

Counsel Au Petitimay

1. K. RAMESH Rev. Ramolingam & prosounts

6-20145308.

ORDER

Shri T V P Sai Vihari, representing counsel for petitioner present. Shri P T Kannan, counsel for R1 to R3, R8 & R9, Shri K Ramesh, counsel for R4 and Shri G V Mohan Kumar, counsel for R7 are present. Counsel for petitioner filed an affidavit showing proof of effecting service of notice on R5 & R6. The same is taken on record. Notices have been served. R5 & R6 are called but absent. No representation. The service of notice on R5 & R6 is held sufficient. In the circumstances, R5 & R6 are proceeded ex parte. Counsel for petitioner filed an application for withdrawal of the company petition for which counsel for respondents sought time to file counter. Time extended at request. Put up on

28/2/2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)